

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 41 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. VSS Clean Technologies Pvt. Ltd. (Through its Directors) Vatika Professional Point & Ors. With	Bhakti Pasrija	Shikhar Sheel Zahra Naqvi-R1-R5
2.	Comp. App. (AT) No. 44 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Highwind Energy Pvt. Ltd. & Ors. With	Bhakti Pasrija	Shikhar Sheel Zahra Naqvi-R1-R5
3.	Comp. App. (AT) No. 45 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Windforce Management Services Pvt. Ltd. & Ors. With	Bhakti Pasrija	Shikhar Sheel Zahra Naqvi-R1-R5
4.	Comp. App. (AT) No. 47 of 2022	GMR & Co., Chartered Accountants (Through its Partner) Vs. Green Indus Bio Energy Pvt. Ltd. (Through its Directors) & Ors. With	Bhakti Pasrija	Shikhar Sheel Zahra Naqvi-R1-R5
5.	Comp. App. (AT) No. 48 of 2022	GMR & Co., Chartered Accountants, (Through its Partners) Vs. Anahita Clean Technologies Pvt. Ltd. (Through its Directors) & Ors.	Bhakti Pasrija	Shikhar Sheel Zahra Naqvi-R1-R5
6.	Competition App. (AT) No. 29 of 2022 & I.A. 2096 of 2022 (With Defects)	Manish Sharma Vs. Competition Commission of India & Anr.	Manish Tiwari	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 321 of 2022	Atul Automobiles Through Partner Mr. Sudhir Kumar Shanti Lal Shah Vs. Resolution Professional of Eagle Corporation Pvt. Ltd. (In CIRP) Daval Mistry & Anr. With	Avneesh Arputham	Atul Sharma Arjun Padhiyar-R1 Harsh Sinha-R2
8.	Comp. App. (AT) (Ins) No. 673 of 2021 & I.A. No. 1769 of 2021	Bajaj Finance Limited Vs. Dhaval Jitendra Kumar Mistry Resolution Professional of Eagle Corporation Pvt. Ltd.	Rajat Katyal	Sunil Kr. Agarwal-R1 Avneesh Arputham -R2
9.	Comp. App. (AT) No. 70 of 2022	Anjali Bhardwaj Vs. Office of Registrar of Companies & Ors.	Manisha Chaudhary	

For Hearing

10.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	Kumar Anurag Singh-R1 Vinod Chaurasia-R2
11.	Comp. App. (AT) (Ins) No. 555 of 2021 & I.A. No. 1609 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran KaurSiddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
12.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi	Ajay Gaggar-R1 A.N. Tiwari-R2 Pratim Bayal-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar